

FORM B**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF MAEKSIN SHIPPING COMPANY PRIVATE LIMITED

Sl No	Particulars	Details
1	Name of corporate debtor	MAEKSIN SHIPPING CO. PRIVATE LIMITED
2	Date of incorporation of corporate debtor	27/05/1996
3	Authority under which corporate debtor is incorporated /registered	ROC – West Bengal
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U63090WB1996PTC079831
5	Address of the registered office and principal office (if any) of corporate debtor	Village - Kalikapur, Post Office - Kak Kalinagar Kakdwip, Kakdwip, District - 24 Parganas (South), West Bengal- 743347
6	Date of closure of Insolvency Resolution Process	26/06/2023
7	Liquidation commencement date of corporate debtor	27/06/2023
8	Name and registration number of the insolvency professional acting as liquidator	Mr. Soumitra Lahiri Registration number: IBBI/IPA-001/IP-P00734/2017-2018/11232
9	Address and e-mail of the liquidator, as registered with the Board	Flat No – 14D & E, Tower -32, Genexx Valley, Joka, Diamond Harbour Road, Kolkata – 700104. Email: slahiri0207@gmail.com Cell: 8420969857
10	Address and e-mail to be used for correspondence with the liquidator	Soumitra Lahiri Flat 14D & E, Tower- 32, Genexx Valley, Joka, Diamond Harbour Road, Kolkata – 700104 Email: slahiri0207@gmail.com, Phone: +91 33 23903644, Cell: +91 8420969857
11	Last date for submission of claims	27/07/2023

Notice is hereby given that the National Company Law Tribunal, Bench -II, Kolkata has ordered the commencement of liquidation of the Maeksin Shipping Company Private Limited on 26th June 2023 under section 33 of the Code.

The stakeholders of Maeksin Shipping Company Private Limited are hereby called upon to submit their claims with proof on or before 27th July 2023 to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Name and signature of liquidator:

Date and place: : 28th June 2023, Kolkata



Soumitra Lahiri
INSOLVENCY PROFESSIONAL
REGN. NO.: IBBI/PA-001/IP-P00734/2017-18/11232

Soumitra Lahiri

Liquidator in the matter of **Maexsin Shipping Company Private Limited**

IBBI/PA-001/IP-P00734/2017-2018/11232

Flat 14D & E, Tower- 32,

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